

**Name of the corporate debtor: RCI Industries and Technologies Limited; Date of commencement of CIRP: 25th November, 2022**  
**List of creditors as on: 03 September, 2024**

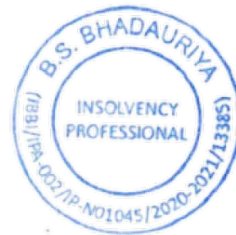
**List of operational creditors (Government dues)**

(Amount in ₹)

Sl. No.	Details of claimant		Amount claimed	Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government		Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Department	Deputy Commissioner of Income Tax, Circle 19(1), Room No. 221, C.R. Building, New Delhi	79,37,03,360	79,37,03,360	Operational Creditor	No	NA	--	No	--	--	
2	Himachal Pradesh State Electricity Board		73,89,842	40,17,722	Operational Creditor	Nil	No	Nil	Nil	Nil	33,72,120	Claim admitted partially
3	Employees State Insurance Corporation		37,918	37,918	Operational Creditor	Nil	No	Nil	Nil	Nil		-
4	Employee Provident Fund Organisation		2,50,524	2,50,524	Operational Creditor	Nil	No	Nil	Nil	Nil		-
5	HP State Industrial Development Corporation Limited		7,67,419	7,67,419	Operational Creditor	Nil	No	Nil	Nil	Nil		-
6	Joint Commissioner of State Tax Jaipur		4,23,95,604	4,23,95,604	Operational Creditor	Nil	No	Nil	Nil	Nil		-
7	Deputy Commissioner Commerical Tax Dept Bhiwadi Alwar		1,09,19,662	83,47,603	Operational Creditor	Nil	No	Nil	Nil	Nil		-
8	Employee Provident Fund Organisation		1,59,696	1,59,696	Operational Creditor	Nil	No	Nil	Nil	Nil		Claim admitted on Provisonal Basis

9	GST Department, Himachal Pradesh, Baddi.		1,74,34,806								1,74,34,806	Only Form B dated 24.02.2023 is available amounting to INR 17,43,43,806. The following underlying documents are missing: 1. Ex parte assessment Order under VAT and CST for the year 2011-12, 2012-13, 2013-14, 2014-15, 2015-16, 2016-17, 2017-18 vide order no 11035 dated 21/11/2022. 2. Copies of VAT and CST
10	Commissioner CGST Delhi		1,83,69,07,545								1,83,69,07,545	SCN DGGI/GZU/GR.E/INV /RCI/104/2018-19/10183 dated 17.07.2020 aggregating to 1,83,69,07,545 is not acceptable on the basis of show cause notice since the demand has not been crystallised. Replied to Gst Authorities regarding delayed in filing of claims after 90 days. Replied to Gst Authorities regarding delayed in filing of claims after 90 days and required justification delayed filing of claims and No reply received as of 04-03-2024
11	Assistant Commissioner Central Excise & CGST Division-D 08AAACR5727Q 1Z JAIPUR		98,06,84,118								98,06,84,118	SCN DGGI/GZU/GR.E/INV /RCI/104/2018-19/10183 dated 17.07.2020 aggregating to INR 98,06,84,118 is not acceptable on the basis of show cause notice since the demand has not been crystallised.
			3,69,06,50,494		84,96,79,846						2,83,83,98,589	

(Brijesh Singh Bhadauriya)  
Interim Resolution Professional  
RCI Industries and Technologies Limited  
Registration Number: IBBI/IPA-002/IP-N01045/2020-  
Email For Correspondence-  
Email: Registered With IBBI-  
Phone No. - +91- 98108 50577  
AFA Valid till: 30.06.2025



*(Handwritten signature)*